

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

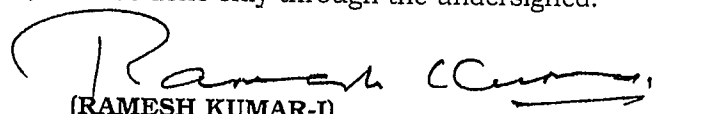
ORDER

In supersession of all earlier orders, the **Digitization Committee** of North-East District, Karkardooma Courts, Delhi, is hereby re-constituted comprising of the following Officers :-

S.No.	Name of Judicial Officer	Designation
1.	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)	Chairman
2.	Ms. Babita Puniya, SJ-CUM-RC	Member
3.	Sh. Aashish Gupta, ACMM	Member

If the Chairman of the Committee is not available due to any reason, the next senior most member of the committee shall act as Chairman.

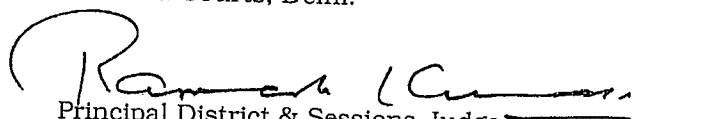
However, the correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi, shall be done only through the undersigned.

  
(RAMESH KUMAR-I)  
Principal District & Sessions Judge, 17/10/22  
North-East District,  
Karkardooma Courts, Delhi.

No. 6258-6269 /Comm./Judl./N-E/KKD/Delhi/2022 Dated : 18 OCT 2022

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in this district.
4. Judicial Officers concerned.
5. Branch Incharge, Record Room (Session), Record Room (MACT), Record Room (Criminal), Record Room (Civil), North-East District, Karkardooma Courts, Delhi.
6. PRO/APRO, THC/KKD Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. P.S/Reader to the undersigned.

  
Principal District & Sessions Judge, 17/10/22  
North-East District,  
Karkardooma Courts, Delhi.

website

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